

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN):

(a) No.

(b) and (c) Do not arise.

SHORTFALL IN STEEL PRODUCTION

139. SHRI SITARAM JAIPURIA: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether it is a fact that there is expected to be a shortfall of steel production in the coming years of the Third Five Year Plan;

(b) if so, to what extent the shortfall is expected; and

(c) what steps are being taken to meet the shortfall?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): (a) Yes, Sir.

(b) The shortfall is estimated as below:

Year	Target	Estimated production	Shortfall
1964-65	5.5	5.0	.5
1965-66	6.8	5.8	1.0

(in million tonnes)

(c) The shortfall is mainly due to delay in setting up the Bokaro Steel Plant and in the expansions—particularly of Durgapur and Rourkela Steel Plants. Efforts are being made to expedite these and to import steel to the extent possible.

DEMAND FOR AN INDEPENDENT STATE OF BASTAR

140. SHRI CHANDRA SHEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the demand of Sri Pravin Chandra

Bhanjdeo, ex-ruler of Bastar, for an independent State of Bastar; and

(b) if so, what is Government's reaction to that demand?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): (a) Shri Pravin Chandra Bhanj Deo has denied having made such a demand.

(b) Does not arise.

ASSOCIATION OF N.D.S. WITH SCOUTS AND GUIDES MOVEMENT

141. R. S. KHANDEKAR: Will the Minister of EDUCATION be pleased to state:

(a) whether it is the policy of the National Discipline Scheme not to associate with the Scouts and Guides movement in the country; and

(b) if so, what is the reason therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) No, Sir.

(b) Does not arise.

RECOGNITION OF POLITICAL PARTIES FOR PURPOSE OF ELECTIONS IN GOA, DAMAN AND DIU

142. SHRI A. B. VAJPAYEE: Will the Minister of LAW be pleased to state:

(a) whether the Election Commission has recognised any political parties for the purpose of forthcoming elections in Goa, Daman and Diu, and

(b) if so, the names of the parties so recognised and the criterion on which recognition has been given?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI BIBUDHENDRA MISRA): (a) Yes, Sir.